

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:226
ANSWERED ON:04.12.2009
EKALAVYA MODEL RESIDENTIAL SCHOOLS
Pradhan Shri Nityananda;Sugavanam Shri E.G.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether Government has set up Ekalavya Model Residential Schools in various parts of the country;
- (b) If so, the details thereof, State-wise;
- (c) the details of the proposals for the setting up of such schools, received from States including Orissa and the action taken in each such case, State-wise;
- (d) whether the National Overseas Scholarship for the Scheduled Tribe students has also been launched; and
- (e) if so, the number of students who have availed of this benefit so far and the steps taken to promote the scheme further?

Answer

MINISTER OF TRIBAL AFFAIRS (KANTILAL BHURIA)

(a) to (e): A statement is laid on the Table of the House. Statement in reply to part (a) to (e) of the Lok Sabha Starred Question No. 226 to be answered on 4.12.2009 regarding Ekalavya Model Residential Schools

(a) to (c): 100 Eklavya Model Residential Schools (EMRSs) have been sanctioned by the Government out of the grants released to state governments including Orissa under Article 275(1) of the Constitution of India. A statement showing State-wise details of EMRS sanctioned and functional in the country is enclosed at Annex.

Proposals for setting up of such schools are received from the States including Orissa from time to time. Sanction of EMRSs is subject to the requirement, and the availability of funds.

(d) & (e): The National Overseas Scholarship for Scheduled Tribe students was launched in 1954-55. 12 ST candidates have been sent abroad for higher studies under this scheme, since the formation of the Ministry in 1998-99.

The scheme was revised in 2007-08. The following steps were taken to promote the scheme further:

1. It was converted to a 'Plan' Scheme from a non-plan scheme to ensure regular allocation of funds.
2. The number of scholarships were increased from 10 (9 ST + 1 Particularly Vulnerable Tribal Group) to 15 (13 ST + 2 Particularly Vulnerable Tribal Group).
3. The number of subjects covered for award of scholarship was increased.
4. The rates of scholarship payable were increased.